

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.430

IA/18/ND/2023, IA/6211/ND/2022 IN IB/3455/ND/2019

IN THE MATTER OF:

Woodpeckers India Pvt. Ltd.	...	Applicant
Versus		
M/s MK Furncraft Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC 2016.

Order delivered on 14.03.2023

Coram:

**Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Resolution Professional : Mr. Chaitanya Bansal, Adv.
For R-3 to R-6 in IA No.6211/22 : Mr. Karan Khanna, Adv. & Mr.
Aniket Bhattacharya, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 17.04.2023.

**Sd/-
(Court Officer)**